

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 182, 183 & 158 of 2012

Dated : 19th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

The Tata Power Co. Ltd. Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

ORDER

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Commission for some time.

Post the matter for further submissions on **20.09.2013.**

(V.J. Talwar)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson